

## Annexure - I

Name of the corporate debtor: RASIKLAL SANKALCHAND JEWELLERS PRIVATE LIMITED

Date of commencement of Liquidation: 17.02.2023

List of creditors as on: 17.02.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sr. no.	Name of creditor	Details of claim received		Details of claim admitted						Amount of Contingent Claim	Amount of any mutual dues , that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks,if Any	
		Date of Receipt	Amount claimed	Amount of Claim Admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/ No)	Details of Security Interest	Amount covered by Guarantee						% of share in total amount of claims admitted
1	The Karur Vysya Bank Ltd	18-03-2023	23,32,60,792	22,53,64,891	Secured	22,53,64,891	Yes	1st Pari passu on Current Assets and 2nd Pari passu on immovable assets of the Corporate Debtor	22,53,64,891	13.21%	-	-	78,95,901	-	-
2	HDFC Bank Ltd	23-03-2023	25,80,06,043	22,17,64,971	Secured	22,17,64,971	Yes	1st Pari passu on Current Assets and 1st Pari passu on immovable assets of the Corporate Debtor	22,17,64,971	13.00%	-	-	3,62,41,072	-	-
3	ICICI Bank Limited	23-03-2023	63,65,08,381	63,65,08,381	Secured	63,65,08,381	Yes	Term Loan - 1st Pari passu on immovable assets of the Corporate Debtor. Working Capital - 2nd Pari passu on immovable assets of the Corporate Debtor and subservient charge on Current Assets of the Corporate Debtor.	63,65,08,381	37.32%	-	-	-	-	-
4	Union Bank of India	23-03-2023	62,20,80,777	62,20,65,079	Secured	62,20,65,079	Yes	Term Loan - 1st Pari passu on immovable assets of the Corporate Debtor. Working Capital - 1st Pari passu on immovable assets of the Corporate Debtor and 2nd Pari Passu charge on Current Assets of the Corporate Debtor.	62,20,65,079	36.47%	-	-	15,698	-	-
<b>Total</b>			<b>1,74,98,55,994</b>	<b>1,70,57,03,322</b>		<b>1,70,57,03,322</b>			<b>1,70,57,03,322</b>	<b>100.00%</b>			<b>4,41,52,671</b>		

## Note:

- a) The above information may change basis further investigation or new information.  
b) In case any claimant has any query on claim, please write us at - liquidation.rasiklal@gmail.com